

(12)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/88/2017  
NAME OF THE PETITIONER : VASTRONIC BIO MEDICAL PVT LTD  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	D.PERUMAN SARANYAN	for petitioner	
2	B-SRIDHAR	Dy RoC	

**ORDER**

Mr. D.Peruman Saranyan for the petitioner present.  
Mr. B.Sridhar, Dy. RoC present. Heard both sides. Order is reserved.

~sd/~  
K Anantha Padmanabha Swamy  
Member (Judicial)